

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/(IB)/2017

NAME OF THE PETITIONER(S)

: DALAS BIOTECH LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) RKemnan

Pr C. S. fw.

Batha Phomack

HRY

2) T. Ravichandran

D. Klavarau

Advocate, Orbit Caro Service

On

ORDER

Counsel for the petitioner present. PCS appeared for the respondent. Counsel for the petitioner stated that the matter is almost settled between the parties and prayed for time to file a joint memo of settlement. At request of both sides time is enlarged. Put up on 03.01.2018.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)